

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 11668-11669/2019

DHRUV PARASHAR

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 11-08-2021 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Devvrat, AOR
Mr. Subas Ray, Adv.
Ms. Swati Setia, Adv.

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

SLP(Cr1.) No.11668-11669/2019

Respondent No.1 (common) has already filed counter affidavit.

Service is complete on respondent No.2 in SLP(Cr1.) No.11669/2019 but none has entered appearance.

Service is deemed to be complete on respondent No.2 in SLP(Cr1.) No.11668/2019 and respondent Nos.3 to 6 in SLP(Cr1.) No.11669/2019.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

RAJESH KUMAR GOEL
Registrar